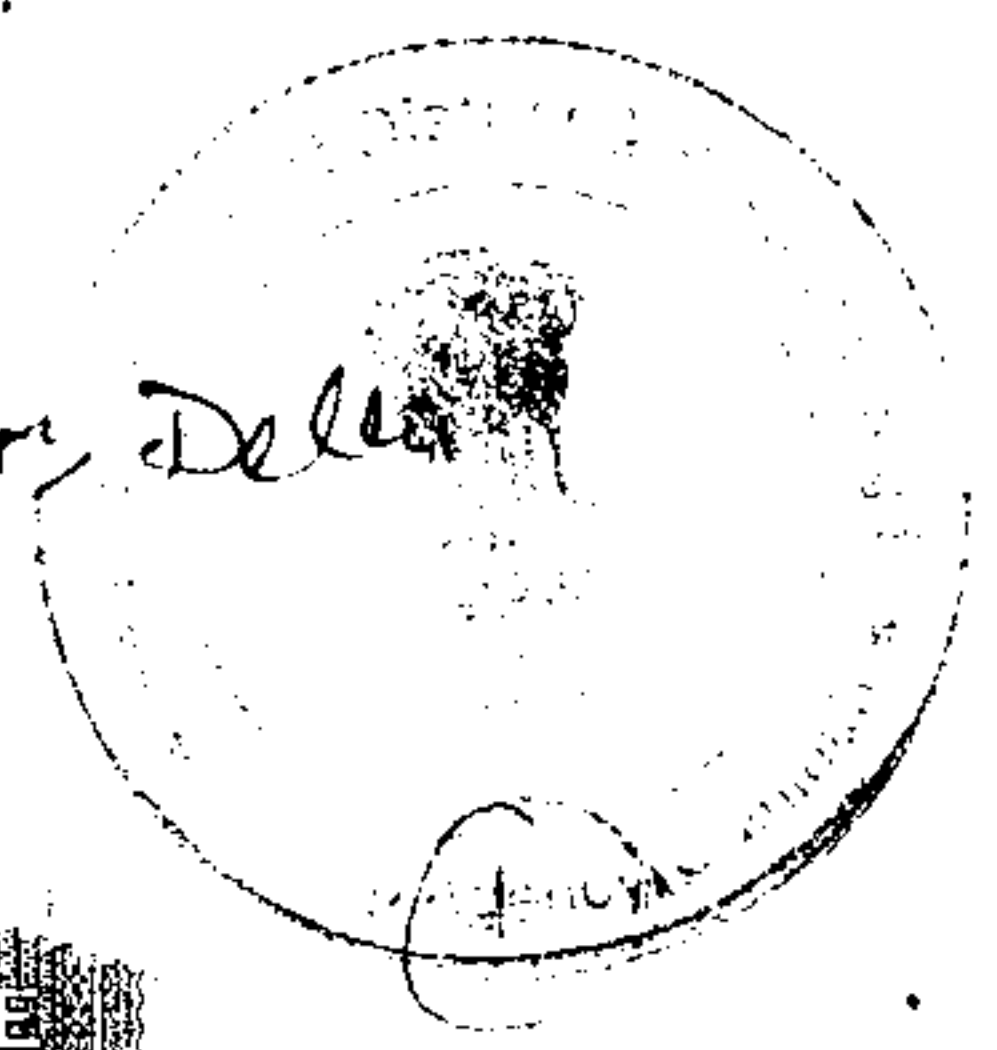
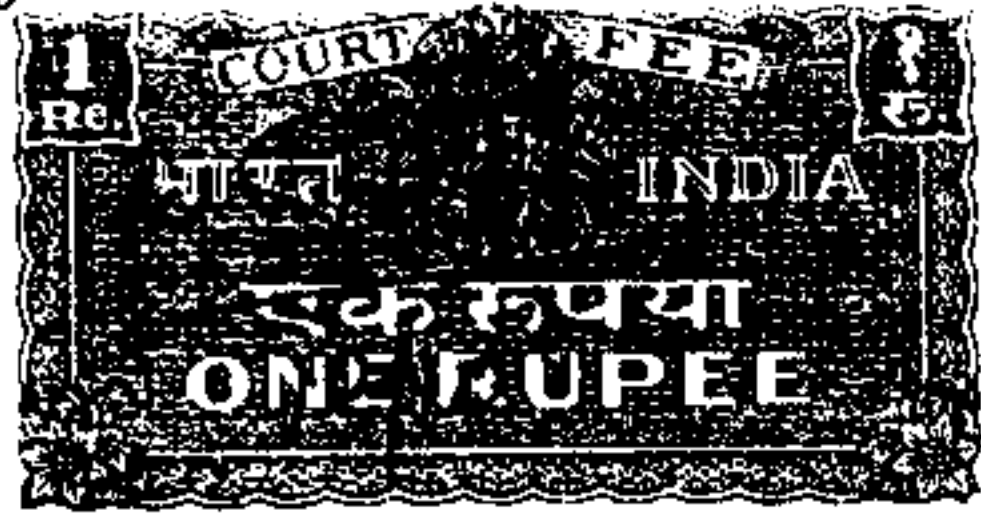


In the Court of Sh. Harach Nath Pandey Jr. Acting D.D.



IN THE COURT OF THE CHIEF METROPOLITAN

MAGISTRATE, TEES HAZARI,

NEW DELHI

CC NO:

Handwritten notes:
Bundla
12/10/2011

Handwritten: P.S. Prasad Nagar
Delhi

Securities and Exchange Board of India, a statutory body established under the provisions of Securities and Exchange Board of India Act, 1992, having its Head office at, Mumbai and Regional Office at Block No. 32, Rajendra Bhavan, Rajendra Place District Centre, New Delhi- 110008 and represented by its Manager Shri Ajay Srivastava.

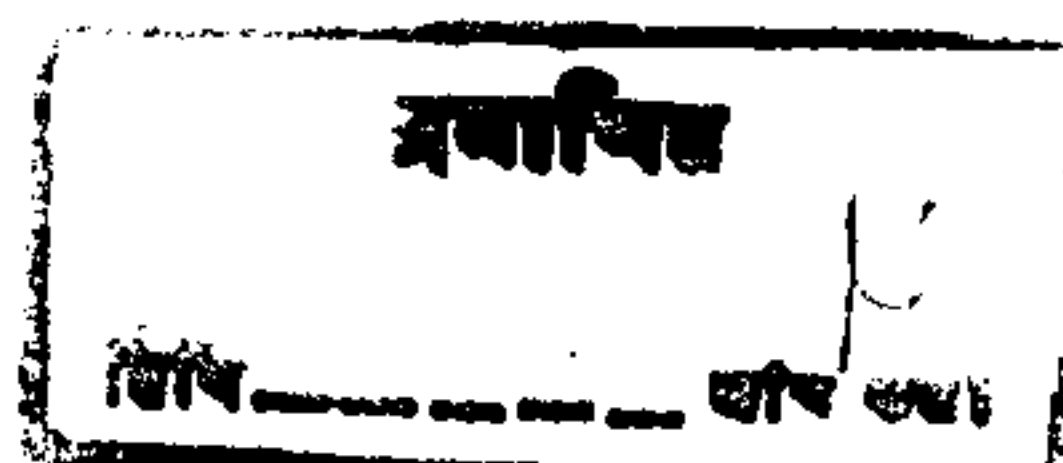
Handwritten: Ajay Srivastava
Present
Made over to
12/10/2011
C.M.M. DELHI
12/10/2011

Complainant

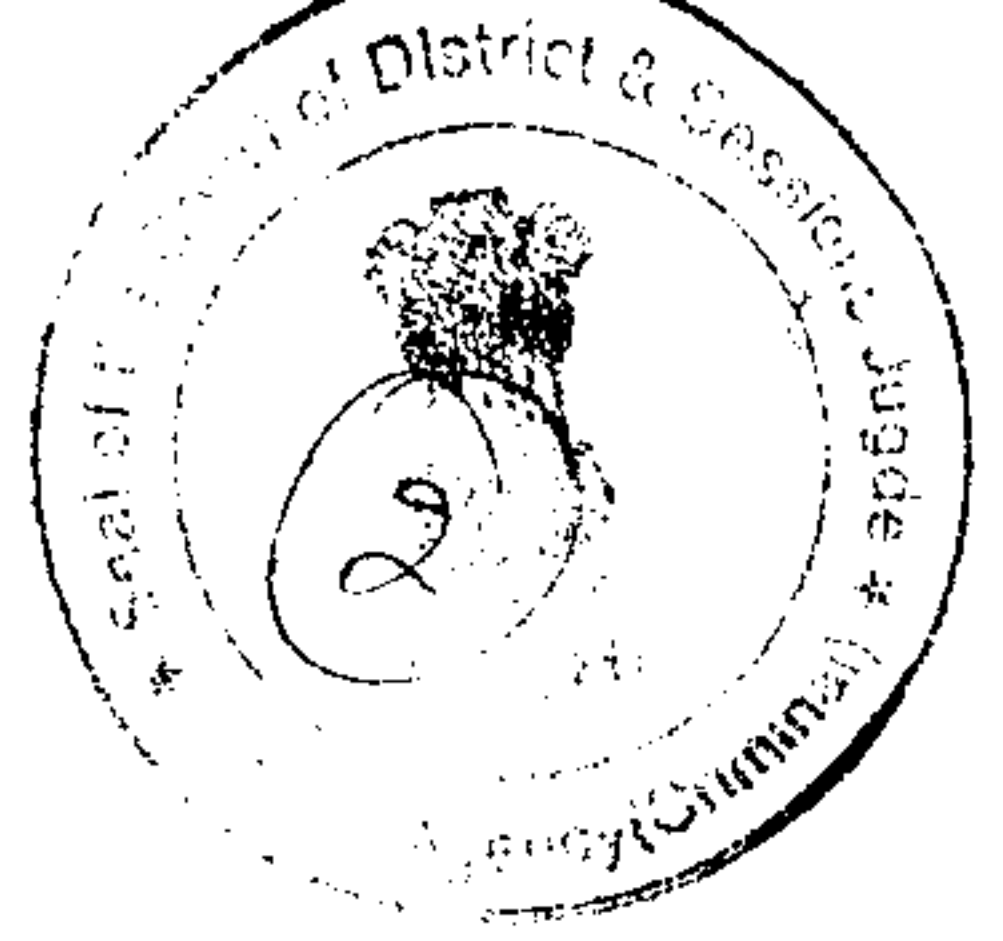
Vs.

1. Swarnbhumi Forest (I) Ltd., a company incorporated under the provisions of Companies Act, 1956 and having its registered office at SCO 862, 864, Shivalik Enclave, Manimajra, Chandigarh- 160 101.
2. Dr. Kuldeep Kumar, S/o. Not known to the Complainant. Age: Not known to the complainant Occ: Director of the Accused.

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C-40/KC-11633-2011

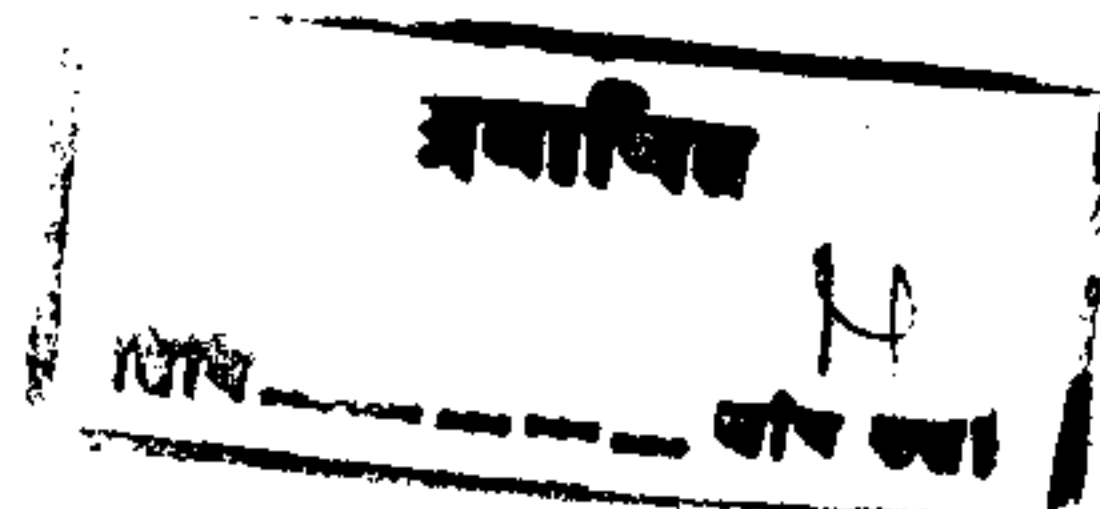


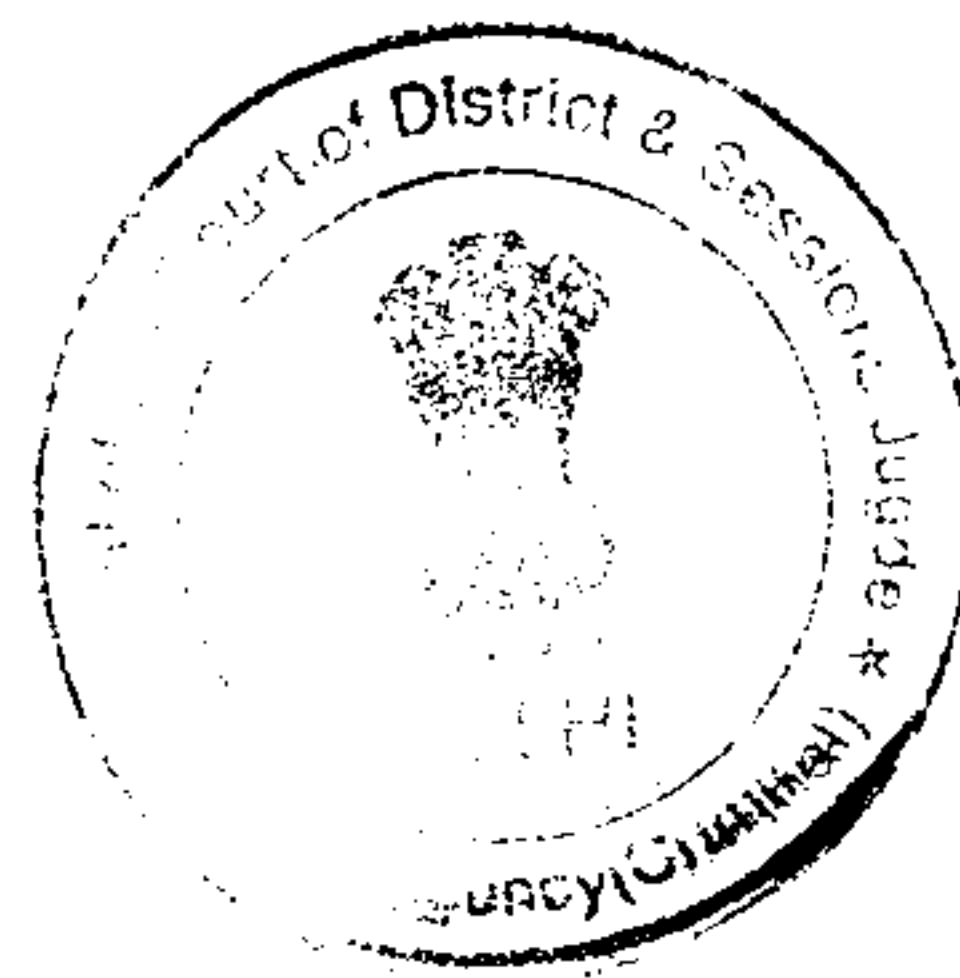
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No. 1, Resident of Village Bhogpur. Post:
Pinjore, Distt. Panchkula, Haryana.

3. Shri Praveer Kumar Sharma, S/o. Not known to the Complainant. Age: Not known to the complainant Occ: Director of the Accused No. 1 Resident of Rathpur Colony, District Panchkula, Haryana.
4. Shri Sudhir Singh, S/o. Not known to the Complainant. Age: Not known to the complainant Occ: Director of the Accused No. 1. Resident of 5396/2, Modern Residential Complex, Manimajra, Chandigarh- 160 101.
5. Shri P. K. Bhadauria, S/o. Not known to the Complainant, Age: Not known to the complainant Occ: Director of the Accused No. 1, Resident of VPO- Umaraiti, Distt. Agra, Uttar Pradesh.
6. Shri Tejvir Singh S/o. Ishwar Singh, Age: Not known to the complainant Occ: Director of the Accused No. 1, Resident of Ward No. 14, H. No. 256, Laxmi Nagar, Gohana District, Sonapat, Haryana.
7. Dr. A. B. Pandey, S/o. Not known to the Complainant, Age: Not known to the complainant Occ: Director of the Accused



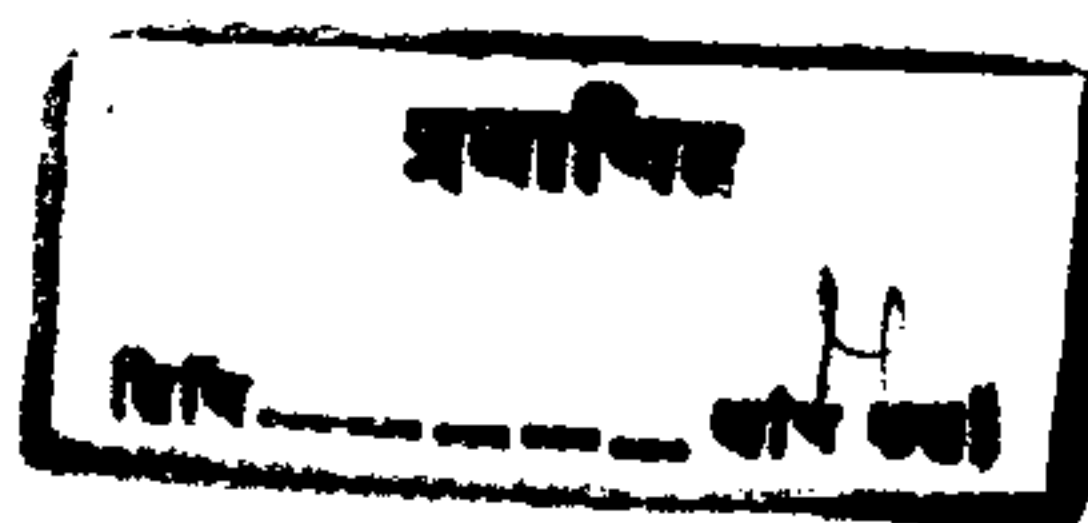


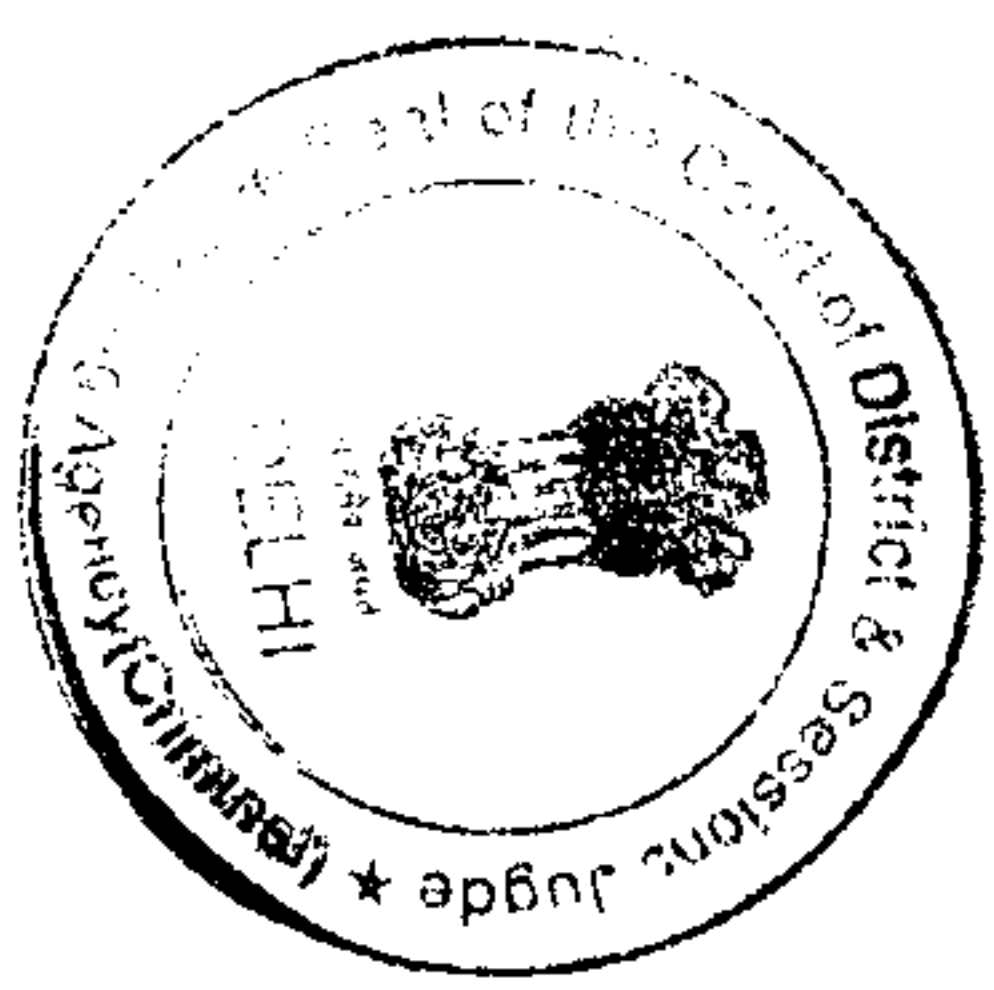
No. 1 Resident of 157, Sector 7
Panchkula, Haryana.

b. Shri Prashant Upadhyay, S/o. Not known
to the Complainant, Age: Not known to
the complainant Occ: Director of the
Accused No. 1, Resident of 50, Sector 16.
Panchkula, Haryana.

...Accused

COMPLAINT UNDER SECTION 200 OF THE CODE OF
CRIMINAL PROCEDURE, 1973 READ WITH SEC. 24(1),
27 OF SECURITIES AND EXCHANGE BOARD OF INDIA
ACT, 1992





SEBI vs Swarnhumri Forest Pvt. Ltd.

26.06.12

Present Counsel for complainant.

Accused no.1 proceeded u/s 305 Cr.P.C.

None appeared on behalf of accused no.2 to 8 despite proclamation u/s 82 Cr.P.C through publication. Therefore, accused no.2 to 8 are proclaimed offender.

Now at the request of ccounsel for complainant file be consigned to the record room and be summoned back whenever accused are arrested or fresh address is located.

(G.N. PANDEY)
ACMM (Spl. Acts)/CENTRAL
DELHI/26.06.12

कार्यालय जिला सत्र न्यायाधीश दिल्ली
प्रतिनिधि विभाग (कोषावली)
संशोधन कर्मचारी
64/712 व कोषावली
द्वारा 10 क संशोधन प्रतिनिधि